CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH Wednesday this the 27th day of April,1994 O.A.No. 614 of 1994

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- I.G.Manoharan, Marketing Asst(Relieved) Integrated Fisheries Project-Cochin-16.
- P. Sulaiman, Fishery Assistant Integrated Fisheries Project, Cobhin-16.

... Applicants

(By Advocate Mr. T.M. Abdul Latiff)

Vs.

- Secretary to Government, Ministry of Agriculture, New Delhi.
- Director, Integrated Fisheries Project, Cochin.16.

... Respondents

(By Advocate

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

entitled to be placed in the scale of Rs.2000-3500 with effect from 1.1.86. They have made Annexures A4 and A5 representations (undated) before the second respondent for the same relief. Therefore, we direct second respondent to pass appropriate orders on Annexures A4 and A5 and communicate the same to applicants within eight weeks from today.

With these directions, application is disposed of. No costs.

Dated 27th April, 1994.

P.V.VENKATAKRISHNAN ADMINISTRATIVE MEMBER

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CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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